

Scheme	Registration money as on 1-4-88	Interest as on 1-4-88
General Housing Schemes .....	1.08	1.54
R.P.S. Schemes .....	<b>4.66</b>	<b>0.85</b>
Earnest Money for flats .....	0.84	<b>NIL</b>
Earnest Money for flats under Spl. Housing Scheme	0.15	<b>NIL</b>

**Allotment of Land to Co-operative  
Group Housing Societies in Delhi**

1193. SHRI ASHWANI KUMAR:  
Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of cooperative group housing societies formed in the capital since 1982 and by when they were supposed to be allotted land;

(b) the actual number of societies who have got possession till date of the promised land; and

(c) the action plan for the rest ?

THE MINISTER OF URBAN DEVELOPMENT, (SHRIMATI MOHSINA KIDWAI) : (a) to (c) 1420 Cooperative Group Housing Societies have been registered with the Registrar of Cooperative Societies since 1982.

1285 Cooperative Group Housing Societies registered with the Registrar of Cooperative Societies, Delhi have been sponsored by him for allotment of land. Keeping in view the limited availability of land with DDA and large back-log of registrants, it has been difficult to meet the requirements of Cooperative Group Housing Societies. To the extent possible the requirements of these Societies will be considered in the allocation of land in Papankalan Project.

DDA has so far allotted land to 518 Cooperative Group Housing Societies registered with the Registrar of Cooperative Societies prior to 1983.

**Registration of Plots by the Delhi  
Development Authority under  
Rohini Residential Scheme**

1194. SHRI ASHWANI KUMAR : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Delhi Development Authority under the Rohini Residential Scheme had registered upto February, 1981 more than 82,000 persons for allotment of plots, but actually they have allotted far less than 31000 persons upto the end of 1986-87 ;

(b) whether the Delhi Development Authority had committed to provide plots to all registrants within five years; if so, why necessary steps were not taken to honour the commitment ; and

(c) what steps were taken as yet for the rest of the suffering 72 % registrants ?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : (a) Total number of effective registrants is 11,292 out of whom allotment has been made to 25,445 upto 31-3-87. Total allotments made upto 31-3-89 are 3546 which account for about 47% of the registrants.